



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक १०(५)]

बुधवार, मार्च ४, २०२०/फाल्गुन १४, शके १९४१

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असाधारण क्रमांक २१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2020 (Mah. Act No. I of 2020), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. I OF 2020.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 4th March 2020).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020 ; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2020.

Withdrawal of Rs. 2,47,23,39,57,000 out of the Consolidated Fund of the State for the Financial Year 2019-2020.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty four thousand seven hundred twenty three crores, thirty nine lakhs, fifty seven thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052,		1,000	1,000
	Public Works	2059,		...	
	Other Administrative Services	2070,		...	
	Miscellaneous General Services	2075,		...	
A-8	Census, Surveys and Statistics	3454,	26,53,46,000	...	26,53,46,000
			26,53,47,000	...	26,53,47,000
Total-General Administration Department					
Home Department.					
B-1	Police Administration	2014,		1,95,59,03,000	1,95,59,03,000
	Police.	2055,		...	
	Other Administrative Services	2070,		...	
B-3	Transport Administration	2041,		2,77,00,01,000	2,77,00,01,000
	Road Transport	3055,		...	
	Inland Water Transport	3056,		...	
Total-Home Department.			4,72,59,04,000	...	4,72,59,04,000
Revenue and Forests Department.					
C-5	Other Social Services	2217,	16,24,60,000	...	16,24,60,000
	Urban Development			...	

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2250, Other Social Services			
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	35,17,72,00,000	...	35,17,72,00,000
C-7	Forest	2406, Forestry and Wild Life		5,000	5,000
		2415, Agricultural Research and Education	
		2551, Hill Areas	
		Total - Revenue and Forests Department.	35,33,96,65,000	...	35,33,96,65,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-3	Agriculture Services	2401, Crop Husbandry		5,000	5,000
		2402, Soil and Water Conservation	
		2406, Forestry and Wild Life	
		2415, Agricultural Research and Education	
D-4	Animal Husbandry	2403, Animal Husbandry		6,000	6,000
D-6	Fisheries	2405, Fisheries	30,45,31,000	...	30,45,31,000
		Total - Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	30,45,42,000	...	30,45,42,000
		School Education and Sports Department.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
E-2	General Education	2202, General Education		5,000	5,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life		3,000	3,000
				8,000	8,000
		Total-School Education and Sports Department.	
		Urban Development Department.			
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges		2,000	2,000
		Total-Urban Development Department.		2,000	2,000
		Public Works Department.			
H-3	Housing	2216, Housing		89,19,40,000	89,19,40,000
H-5	Roads and Bridges	3054, Roads and Bridges		2,28,39,74,000	2,28,39,74,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works			
		2202, General Education			
		2203, Technical Education.			
		2205, Art and Culture		2,000	2,000
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour and Employment			
		2403, Animal Husbandry			
		2405, Fisheries			
			3,17,59,16,000	...	3,17,59,16,000
		Total-Public Works Department.			
J-1	Administration of Justice	2014, Administration of Justice		2,000	2,000
		Total-Law and Judiciary Department.	2,000	...	2,000
K-6	Energy	2801, Power			
		2810, New and Renewable Energy			
			14,67,18,19,000	...	14,67,18,19,000
K-7	Industries	2851, Village and Small Industries			
		2852, Industries			
		2853, Non-Ferrous Mining and Metallurgical Industries		3,000	3,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total - Industries, Energy and Labour Department.			14,67,18,22,000	...	14,67,18,22,000
Rural Development Department.					
L-2	District Administration.	2053, District Administration.	2,65,16,74,000	...	2,65,16,74,000
L-3	Rural Development Programmes.	2059, Public Works 2215, Water Supply and Sanitation 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	9,000	...	9,000
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,000	...	1,000
Total - Rural Development Department.			2,65,16,84,000	...	2,65,16,84,000
Food, Civil Supplies and Consumer Protection Department.					
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	3,49,78,03,000	...	3,49,78,03,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services	1,91,80,000	...	1,91,80,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		3475, Other General Economic Services			
		Total-Food, Civil Supplies and Consumer Protection Department.	3,51,69,83,000	...	3,51,69,83,000
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		9,000	9,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2801, Power			
		Total-Social Justice and Special Assistance Department.		9,000	9,000
		Planning Department.			
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes		3,000	3,000
		Total-Planning Department.		3,000	3,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health		5,000	5,000
		2211, Family Welfare			
		2235, Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Public Health Department.	5,000	...	5,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	2,000	...	2,000
		Total-Medical Education and Drugs Department.	2,000	...	2,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works	28,000	...	28,000
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Higher and Technical Education Department.					
W-2	General Education	2202, General Education	...	10,000	10,000
W-3	Technical Education.	2203, Technical Education.	...	1,000	1,000
W-4	Art and Culture	2205, Art and Culture	...	2,000	2,000
		Total-Higher and Technical Education Department.	...	13,000	13,000
Women and Child Development Department.					
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life	...	2,80,00,60,000	2,80,00,60,000
X-2	Secretariat-Social Services	2251, Secretariat-Social Services	...	1,000	1,000
		Total-Women and Child Development Department.	...	2,80,00,61,000	2,80,00,61,000
Water Supply and Sanitation Department.					
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	...	1,000	1,000
		Total-Water Supply and Sanitation Department.	...	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,49,85,000	...	2,49,85,000
		2235, Social Security and Welfare			
		Total-Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department	2,49,86,000	...	2,49,86,000
Soil and Water Conservation Department					
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	1,000	...	1,000
		2406, Forestry and Wild Life			
		2702, Minor Irrigation			
		Total-Soil and Water Conservation Department	1,000	...	1,000
		Total-A-Expenditure on Revenue Account	2,18,28,91,58,000	62,90,000	2,18,29,54,48,000
B-EXPENDITURE ON CAPITAL ACCOUNT					
Home Department.					
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police			
		4070, Capital Outlay on Other Administrative Services	1,000	...	1,000
		5002, Capital Outlay on Indian Railways-(Commercial Line)			
		5055, Capital Outlay on Road Transport			
		Total-Home Department.	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Revenue and Forests Department.						
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Loans for Relief on Account of Natural Calamities	...	3,41,58,000	3,41,58,000
			Total - Revenue and Forests Department.	...	3,41,58,000	3,41,58,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	58,00,00,000	...	58,00,00,000
			Total - Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	58,00,00,000	...	58,00,00,000
Urban Development Department.						
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	3,04,01,00,000	...	3,04,01,00,000
F-7	Loans for Urban Development	6217,	Loans for Urban Development	3,75,00,00,000	...	3,75,00,00,000
			Total - Urban Development Department.	6,79,01,00,000	...	6,79,01,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Public Works Department.						
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216,	Capital Outlay on Housing	16,52,00,01,000	...	16,52,00,01,000
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059,	Capital Outlay on Public Works	23,000	...	23,000
		4202,	Capital Outlay on Education, Sports, Art and Culture			
		4210,	Capital Outlay on Medical and Public Health			
		4217,	Capital Outlay on Urban Development			
		4225,	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4405,	Capital Outlay on Fisheries			
H-9	Capital Outlay on Removal of Regional Imbalance	4202,	Capital Outlay on Education, Sports, Art and Culture	2,000	...	2,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
			Total-Public Works Department.	16,52,00,26,000	...	16,52,00,26,000
Water Resources Department.						
I-5	Capital Expenditure on Irrigation	4402,	Capital Outlay on Soil and Water Conservation	48,25,38,000	...	48,25,38,000
		4701,	Capital Outlay on Major and Medium Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4702,			
			Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		4801,	Capital Outlay on Power Projects		
			Total-Water Resources Department.	48,25,38,000	48,25,38,000
				...	
			Industries, Energy and Labour Department.		
K-9	Capital Expenditure on Economic and Social Services		Capital Outlay on Stationery and Printing	1,000	1,000
		4851,	Capital Outlay on Village and Small Industries.		
		6250,	Loans for Other Social Services		
K-11	Capital Expenditure on Energy.		Capital Outlay on Power Projects	10,68,95,000	10,68,95,000
		6801,	Loans for Power Projects		
			Total-Industries, Energy and Labour Department.	10,68,96,000	10,68,96,000
				...	
			Food, Civil Supplies and Consumer Protection Department.		
M-4	Capital Outlay on Food, Storage and Warehousing		Capital Outlay on Food, Storage and Warehousing	1,000	1,000
		4408,			
			Total-Food, Civil Supplies and Consumer Protection Department.	1,000	1,000
				...	

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			RS.	RS.	RS.
Social Justice and Special Assistance Department.					
N-4	Capital Expenditure on Social Services	4225,	1,000	...	1,000
		Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4235,			
		Capital Outlay on Social Security and Welfare			
		6225,			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
Total-Social Justice and Special Assistance Department.			1,000	...	1,000
Water Supply and Sanitation Department.					
Y-6	Capital Expenditure on Economic and Social Services	4215,	4,42,47,88,000	...	4,42,47,88,000
		Capital Outlay on Water Supply and Sanitation			
		4402,			
		Capital Outlay on Soil and Water Conservation			
		6215,			
		Loans for Water Supply and Sanitation			
Total-Water Supply and Sanitation Department.			4,42,47,88,000	...	4,42,47,88,000
Total-B-Expenditure on Capital Account			28,90,43,51,000	3,41,58,000	28,93,85,09,000
Grand Total			2,47,19,35,09,000	4,04,48,000	2,47,23,39,57,000